## 15

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 7/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

Name of the Company:

Hussain Sheth & Sons (Shipbreakers) Pvt. Ltd.

Section of the Companies Act:

Section 233-B (7) of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

**SIGNATURE** 

1. VINIT NAGAR

PCS

PETITION CE

2.

## <u>ORDER</u>

Learned PCS Mr. Vinit Nagar present for Petitioner.

At request of Learned PCS for petitioner.

List the matter on 31.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of July, 2017.